

Disease Vaccine with capacity granted and value are given below:—

Sl. No.	Name of the firm	Capacity approved	Estimated Value
1.	Hoechst Pharmaceutical	10 million doses	Rs. 50 million
2.	Pfizer Limited	4 million doses	Rs. 20 million
3.	Bhartiya Agro Industries Foundation	3.2 million doses quadrivalent doses	Rs. 25.6 million

(b) 15 million doses. There is no further proposal at present for the manufacture of Foot and Mouth Disease Vaccine by any foreign company.

(c) The applications of the units were considered with a view to meet the 5th Plan requirements of Foot and Mouth Vaccine. No proposal from any Indian company has been received after grant of letters of intent to the 3 parties mentioned in reply to part (a) of the question.

Industrial Licences Issued to M/s. and Baker and Cynamide for producing certain Drugs

3713. SHRI P. M. MEHTA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state—

(a) what is the approved/blanket capacities granted under permission letters to M/s. Sandoz, May and Baker and M/s Cynamide and what are the industrial licences issued to these parties indicating the particulars about capacity of each item given in the application for Registration Certificate in 1952 and List of similar items manufactured by Indian firms; and

(b) what is the total turn-over of the items based on permission letters issued to the above firms, item-wise, and what is the amount of foreign exchange spent in Fourth Five Year Plan by way of import of raw mate-

rials, dividends and asset formulation on the basis of permission letters?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHINAWAZ KHAN): (a) Details of industrial licences, permission no objection letters with the name of items and capacity approved in favour of M/s. Sandoz (India) Ltd M/s. May and Baker Ltd. and M/s. Cynamid (India) Ltd. are given in the statement laid on the Table of the House [Placed in Library. See No. LT-8308/74]. M/s. Sandoz (India) Ltd., Bombay do not hold any registration certificate for the manufacture of Drugs and Pharmaceuticals. Information regarding details of registration certificates granted to M/s. May and Baker, and Cynamid (India) Ltd., with name of items, capacity and name of Indian firms manufacturing similar items is being collected and will be laid on the Table of the House.

(b) It is not possible to indicate the turnover, import of raw materials during the Fourth Five Year Plan, dividends remitted for items covered under permission/no objection letters as distinguished from production covered under licences as details of production and other particulars of individual formulations are not maintained. As permission/no objection letters were granted subject *inter alia* to the condition that no additional plant and machinery would be required for the purpose, instances of asset formulation due to permission/no objection letters have not come to the notice of Government.